

COURT – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 177 of 2012

Dated : 20th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**BSES Rajdhani Power Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani
Mr. Shashank Pandit for R-1

Appeal No. 178 of 2012

**BSES Yamuna Power Ltd.Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhyani
Mr. Shashank Pandit for R-1

Order

At the request of the learned counsel for the parties, post the matter for hearing on
27.09.2013.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

